

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-244(ND)2017**

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2019**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwer Power  
Ltd.**

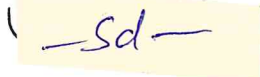
**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

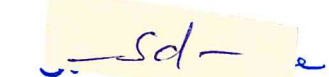
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Rakesh Kumar, Ms. Chetna Bisht and Ms. Preeti Kashyap,  
Advocates for the Petitioner  
Mr. Arun Kathpalia, Sr. Counsel for the Respondent

**ORDER**

Arguments in CA 237/2018 part heard. Renotify this case on 7<sup>th</sup> February,  
2019.

  
**(V. K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**